POST OFFER ADVERTISEMENT

KAMALAKSHI FINANCE CORPORATION LIMITED

Registered office: Tanna House II, Floor II-A Nathalal Parekh Marg, Colaba, Mumbai-400039, Maharashtra, India, Tel No:- 022-22021482, Fax No:- 022-22028806, E-mail:- kamalakshifinance@gmail.com, Website:- www.kamalakshifinance.com

Open Offer for acquisition of 12,740 Equity Shares from Shareholders of Kamalakshi Finance Corporation Limited (hereinafter referred to as 'KFCL' or 'Target Company') by Vector Viniyog Private Limited (hereinafter referred to as 'VVPL' or 'Acquirer').

This Post Offer Advertisement is being issued by Intensive Fiscal Services Private Limited (hereinafter referred to as 'Manager to the Offer') on behalf of the Acquirer, in connection with the offer made by the Acquirer, in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was made on June 11, 2012 in The Financial Express (English-All Edition), Jansatta (Hindi-All Edition) & Navshakti (Marathi-Mumbai Edition).

1. Name of the Target Company : Kamalakshi Finance Corporation Limited
2. Name of the Acquirer : Vector Viniyog Private Limited
3. Name of the Manager to the Offer : Intensive Fiscal Services Private Limited
4. Name of the Registrar to the Offer : Purva Sharegistry (India) Pvt. Ltd.
5. Offer Details
   a) Date of Opening of the Tendering Period : July 23, 2012
   b) Date of Closure of the Tendering Period : Aug 03, 2012
6. Last Date of Payment of Consideration as mentioned in the Letter of offer : Aug 21, 2012 (No shares have been tendered in the Open Offer)
7. Details of Acquisition:

Sr. No.	Particulars	Proposed in the Offer Document		Actuals	
		Pre Offer	Post Offer	Pre Offer	Post Offer
7.1	Offer Price (in ₹)	12.00		12.00	
7.2	Aggregate number of shares tendered	12,740		Nil	
7.3	Aggregate number of shares accepted	12,740		Nil	
7.4	Size of the Offer (Number of shares multiplied by offer price per share) (in ₹)	1,52,880		Nil	
7.5	Shareholding of the Acquirer before Agreement/ Public Announcement (No. & %)	Nil		Nil	
7.6	Shares Proposed to be Acquired by way of Agreement				
	• Number	37,260		37,260	
	• % of Fully Diluted Equity Share Capital	74.52%		74.52%	
7.7	Shares Acquired by way of Open Offer				
	• Number	12,740		Nil	
	• % of Fully Diluted Equity Share Capital	25.48%		Nil	
7.8	Shares acquired after Detailed Public Statement				
	• Number of shares acquired	Nil		Nil	
	• Price of the shares acquired	N.A.		N.A.	
	• % of the shares acquired	N.A.		N.A.	
7.9	Post offer share holding of Acquirer				
	• Number	50,000		37,260	
	• % of Fully Diluted Equity Share Capital	100%		74.52%	
7.10	Pre & Post offer shareholding of the	Pre Offer	Post Offer	Pre Offer	Post Offer
	a) Public				
	• Number	12,640	Nil	12,640	12,740*
	• % of Fully Diluted Equity Share Capital	25.28%	Nil	25.28%	25.48%
	b) Existing Promoter (Other than Outgoing Promoter)				
	• Number	100	Nil*	100	Nil*
	• % of Fully Diluted Equity Share Capital	0.20%		0.20%	

*After completion of all the Open offer formalities, existing Promoter (other than outgoing Promoter) would be classified under Public Category.

8. The Acquirer and its respective Directors accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, Bombay Stock Exchange and at the registered office of the Target Company.

The captioned terms used in this advertisement and not defined herein, shall have the same meaning assigned to them in the Letter of Offer dated July 14, 2012.

Issued by Manager to the Offer on behalf of the Acquirer:

INTENSIVE FISCAL SERVICES PRIVATE LIMITED

Contact Person: Rishabh Jain/Nikesh Jain

131, 13th Floor, C-Wing, Mittal Tower, Nariman Point, Mumbai-400 021.

Associates:- Ahmedabad, Calcutta, Chennai, Indore, Nagpur, Nasik.

Tel.: 022-22870443/44/45; Fax: 022-22870446; E-mail: rishabh@intensivefiscal.com

Place : Mumbai
Date : August 21, 2012